



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक ७]

बुधवार, मार्च १८, २०१५/फाल्गुन २७, शके १९३६

[पृष्ठे १२, किंमत : रुपये २७.००

असाधारण क्रमांक २०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2015 (L. A. Bill No. IX of 2015), introduced in the Maharashtra Legislative Assembly on the 18th March 2015, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

M. A. SAYEED,
Principal Secretary and
R.L.A. to Government,
Law and Judiciary Department.

L. A. BILL No. IX OF 2015.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-sixth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2015.

(१)

Withdrawal of
Rs.
35,36,96,20,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2014-
2015.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of three thousand five hundred thirty-six crores, ninety-six lakhs, twenty thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2015, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2015.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly Rs.	Sums not exceeding — Charged on the Consolidated Fund (4) Rs.	Total Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	3,000	...	3,000
B-2	State Excise.	2039, State Excise.	7,11,33,000	...	7,11,33,000
Total-Home Department.			7,11,36,000	...	7,11,36,000
Revenue and Forests Department.					
C-2	Stamps and Registration	2030, Stamps and Registration	64,85,09,000	...	64,85,09,000
C-5	Other Social Services	2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare. 2250, Other Social Services.	9,13,05,000	...	9,13,05,000
C-6	Relief on account of Natural Calamities	2245, Relief on Account of Natural Calamities.	21,14,92,11,000	...	21,14,92,11,000
C-7	Forest	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	1,000	...	1,000
Total-Revenue and Forests Department.			21,88,90,26,000	...	21,88,90,26,000

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.						
D-3	Agriculture Services	{ 2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education. }		2,000	...	2,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			2,000	...	2,000
School Education and Sports Department.						
E-2	General Education.	2202, General Education.		1,000	...	1,000
	Total-School Education and Sports Department.			1,000	...	1,000
Urban Development Department.						
F-2	Urban Development and Other Advance Services	{ 2053, District Administration. 2070, Other Administrative Services. 2217, Urban Development. 3054, Roads and Bridges. }		2,45,70,73,000	...	2,45,70,73,000
F-3	Secretariat and Other Social Services	{ 2230, Labour and Employment. 2235, Social Security and Welfare. 2251, Secretariat-Social Services. 3475, Other General Economic Services }		5,80,93,000	...	5,80,93,000
	Total-Urban Development Department.			2,51,51,66,000	...	2,51,51,66,000
Finance Department.						
G-1	Sales Tax Administration	{ 2020, Collection of Taxes on Income and Expenditure. 2040, Sales Tax. 3475, Other General Economic Services }		2,67,03,000	...	2,67,03,000
G-3	Interest Payments and Debt Servicing	{ 2048, Appropriation for Reduction or Avoidance of Debt. 2049, Interest Payments. }		...	5,24,46,06,000	5,24,46,06,000
	Total-Finance Department.			2,67,03,000	5,24,46,06,000	5,27,13,09,000

Public Works Department.

H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works.	}	...	8,60,000	8,60,000
		2202, General Education.				
		2203, Technical Education.				
		2205, Art and Culture.				
		2210, Medical and Public Health.				
		2217, Urban Development.				
		2230, Labour and Employment.				
		2403, Animal Husbandry.				
		2405, Fisheries.				
Total-Public Works Department.			...	8,60,000	8,60,000	

Water Resources Department.

I-1	Interest Payments.	2049, Interest Payments.	...	1,66,71,000	1,66,71,000
Total-Water Resources Department.			...	1,66,71,000	1,66,71,000

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	1,000	2,39,55,000	2,39,56,000
Total-Law and Judiciary Department.			1,000	2,39,55,000	2,39,56,000

Industries, Energy and Labour Department.

K-3	Stationery and Printing	2057, Supplies and Disposals.	}	2,32,10,000	...	2,32,10,000
		2058, Stationery and Printing.				
Total-Industries,Energy and Labour Department.			2,32,10,000	...	2,32,10,000	

Rural Development and Water Conservation Department.

L-1	Interest Payments.	2049, Interest Payments.	...	22,38,34,000	22,38,34,000
L-2	District Administration.	2053, District Administration.	50,01,000	...	50,01,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	80,00,00,000	80,00,00,000
Total-Rural Development and Water Conservation Department.			50,01,000	1,02,38,34,000	1,02,88,35,000

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
Food, Civil Supplies and Consumer Protection Department.						
M-2	Food.	2408, Food, Storage and Warehousing.		1,44,91,85,000	...	1,44,91,85,000
	Total-Food, Civil Supplies and Consumer Protection Department.			1,44,91,85,000	...	1,44,91,85,000
Social Justice and Special Assistance Department.						
N-3	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare.		2,000	...	2,000
	Total-Social Justice and Special Assistance Department.			2,000	...	2,000
Planning Department.						
O-1	District Administration.	2053, District Administration.		1,000	...	1,000
	Total-Planning Department.			1,000	...	1,000
Public Health Department.						
R-1	Medical and Public Health	2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare.		2,000	...	2,000
	Total-Public Health Department.			2,000	...	2,000
Medical Education and Drugs Department.						
S-1	Medical and Public Health.	2210, Medical and Public Health.		68,28,96,000	...	68,28,96,000
	Total-Medical Education and Drugs Department.			68,28,96,000	...	68,28,96,000

Tribal Development Department

T-5 Revenue Expenditure on Tribal Areas Development Sub Plan.	2202, General Education.			
	2203, Technical Education.			
	2204, Sports and Youth Services.			
	2210, Medical and Public Health.			
	2211, Family Welfare.			
	2215, Water Supply and Sanitation.			
	2216, Housing.			
	2217, Urban Development.			
	2220, Information and Publicity			
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230, Labour and Employment.			
	2235, Social Security and Welfare.			
	2236, Nutrition.	15,000	...	15,000
	2401, Crop Husbandry.			
	2403, Animal Husbandry.			
	2405, Fisheries.			
	2406, Forestry and Wild Life.			
	2425, Co-operation.			
	2501, Special Programmes for Rural Development.			
	2505, Rural Employment.			
	2702, Minor Irrigation.			
	2801, Power			
	2810, Non-Conventional Sources of Energy.			
2851, Village and Small Industries.				
3054, Roads and Bridges.				
3055, Road Transport				
Total-Tribal Development Department.	15,000	...	15,000	

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
Co-operation, Marketing and Textiles Department						
V-2	Co-operation.	2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2435, Other Agricultural Programme 2851, Village and Small Industries. 2852, Industries. 3451, Secretariat-Economic Services.		74,62,000	...	74,62,000
Total-Co-operation, Marketing and Textiles Department.				74,62,000	...	74,62,000
Higher and Technical Education Department						
W-1	Interest Payments.	2049, Interest Payments.	...		16,23,10,000	16,23,10,000
W-2	General Education.	2202, General Education.		26,56,10,000	...	26,56,10,000
W-7	Revenue Expenditure on Removal of Regional Imbalance.	2203, Technical Education.		3,34,01,000	...	3,34,01,000
Total-Higher and Technical Education Department.				29,90,11,000	16,23,10,000	46,13,21,000
Marathi Language Department						
ZF-2	Art and Culture	2205, Art and Culture		6,000	...	6,000
Total-Marathi Language Department				6,000	...	6,000
Total-A-Expenditure on Revenue Account.				26,96,88,26,000	6,47,22,36,000	33,44,10,62,000
B-EXPENDITURE ON CAPITAL ACCOUNT						
Home Department						
B-10	Capital Expenditure on Economic Services.	4055, Capital Outlay on Police 4070, Capital Outlay on Other Administrative Services. 5055, Capital Outlay on Road Transport		1,000	...	1,000
Total-Home Department.				1,000	...	1,000

Agriculture,Animal Husbandry ,Dairy Development and Fisheries Department.

D-8	Capital Expenditure on Animal Husbandry	4403, Capital Outlay on Animal Husbandry.	2,09,73,000	...	2,09,73,000
D-9	Capital Expenditure on Fisheries	{ 4405, Capital Outlay on Fisheries. 6405, Loans for Fisheries. }	2,000	...	2,000
Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.			2,09,75,000	...	2,09,75,000

Finance Department.

G-9	Public Debt and Inter State Settlement.	{ 6003, Internal Debt of the State Government. 6004, Loans and Advances from the Central Government. 7810, Inter-State Settlement. }	...	1,65,37,47,000	1,65,37,47,000
Total-Finance Department.			...	1,65,37,47,000	1,65,37,47,000

Public Works Department

H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	{ 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education,Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes, Other Backward Classes and Minorities. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services. 4405, Capital Outlay on Fisheries. }	2,000	...	2,000
Total-Public Works Department.			2,000	...	2,000

Water Resources Department

I-5	Capital Expenditure on Irrigation.	{ 4402, Capital Outlay on Soil and Water Conservation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4711, Capital Outlay on Flood Control Projects 4801, Capital Outlay on Power Projects. }	30,000	...	30,000
Total-Water Resources Department.			30,000	...	30,000

(1)	(2)	(3)	(4)
			Rs.
Industries,Energy and Labour Department.			
K-11	Capital Expenditure on Energy	4801, Capital Outlay on Power Projects. 6801, Loans for Power Projects.	1,000
			...
			1,000
		Total-Industries, Energy and Labour Department.	1,000
			...
			1,000
Tribal Development Department.			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education,Sports,Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4225, Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes, Other Backward Classes and Minorities. 4250, Capital Outlay on Other Social Services. 4402, Capital Outlay on Soil and Water Conservation. 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	12,000
			...
			12,000
		Total-Tribal Development Department.	12,000
			...
			12,000
Women and Child Development Department.			
X-3	Capital Expenditure on Social Services.	4235, Capital Outlay on Social Security and Welfare. 4236, Capital Outlay on Nutrition	25,26,03,000
			...
			25,26,03,000
		Total-Women and Child Development Department.	25,26,03,000
			...
			25,26,03,000

Water Supply and Sanitation Department

Y-6	Capital Expenditure on Economic and Social Services.	4215, Capital Outlay on Water Supply and Sanitation.	11,87,000	...	11,87,000
		4402, Capital Outlay on Soil and Water Conservation.			
		6215, Loans for Water Supply and Sanitation.			
Total-Water Supply and Sanitation Department.		11,87,000	...	11,87,000	
Total-B-Expenditure on Capital Account. .		27,48,11,000	1,65,37,47,000	1,92,85,58,000	
Grand Total.		27,24,36,37,000	8,12,59,83,000	35,36,96,20,000	

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2014-15.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	33,44,10,62,000
(b) Capital Expenditure	. .	1,92,85,58,000
	Total . .	35,36,96,20,000

Mumbai,
Dated the 18th March 2015.

SUDHIR MUNGANTIWAR,
Finance Minister.